

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **23.12.2024** (MONDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 469/2024 For Stay IA No. 1282/2024 For Additional docs. IA No. 1283/2024	Ashok Chattaraj Director of Siesta Hospitality Services Ltd. Vs Vistra ITCL (India) Ltd. & Anr.	Ms. Priyadarshini Natarajan	
2.	Comp App (AT) (CH) No. 76/2024 For Stay IA No. 1122/2024 Delay in refiling IA No. 1279/2024	Vinod Bajaj Vs Vetril Electronics Pvt. Ltd. & 2 Ors.	Mr.Sumana Naganand	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	9805130/01288/2023	Bandaru Purna Chandra Rao & Anr. Vs KSK Mahanadi Power Company Ltd. & Anr.	Mr. Bandaru Purna Chandra Rao Party in person	
4.	9805130/01005/2024	Nadimpally Shashi Vs State Bank of India & Anr.	Mr. Varun Srinivasan	
5.	9805130/01004/2024	G. Narada Raju Vs State Bank of India & Anr.	Mr. Varun Srinivasan	
6.	9805130/01003/2024	P. Venkatachalam Vs State Bank of India & Anr.	Mr. Varun Srinivasan	
7.	9805130/01006/2024	G. Vara Laxmi Vs State Bank of India & Anr.	Mr. Varun Srinivasan	
8.	9805118/01180/2024	Punjab National Bank Vs S Rajagopal & Anr.	Mr. Varun Srinivasan	

9.	9805118/02408/2024	Rajagopal Ravichandran Vs Aneetha Subramaniam & Ors.	Mr. DR Raghunath	
10.	9805118/01362/2024	C.S Hari Kumar Vs Sovereign Developers and Infrastructure Ltd.	Mr. Sayi Srujan Tayi	
11.	9805130/02099/2024	Gajjala Yoganand & Ors Vs Birendra Kumar Agarwal, RP		
12.	9805118/01815/2024	Regional Provident Fund Commissioner-II Vs C.A.Jasin Jose	Ms. Revathi Manivannan	
13.	9805118/01995/2024	K.Parthipan Rasu Vs R.venkatakrishana	Mr. Sudharshana Sunder	
14.	9805118/00592/2024	Harsh Garg, RP You Seung Sang Sa India Construction Pvt. Ltd.	Mr. Varinder Chhibbar	
15.	9805118/01321/2024	D Kothai Vs D Senthil Kumar & Ors.	Mr. C Vigneswaran	
16.	9805118/00116/2023	State Bank of India Vs Ms. N Madhavi	PBA Srinivasan	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	IA No. 1280/2024 (For Substitution) in Comp App (AT) (CH) (Ins) No. 217/2022	Stressed Assets Stabilization Fund Vs SPISYS Limited	Mr. Varun Srinivasan	
18.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Supriya Kumar Liquidator of Gemini Arts Pvt. Ltd. Vs K Bharathi & 4 Ors.  <b>WITH</b>	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Mr.Shubharanjani Ananth R4 Mr. NP Vijaykumar R5

19.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors.  <b>WITH</b>	Mr. H Karthik Seshadri	Mr. Thriyambak J Kannan-R1 Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
20.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Supriya Kumar Liquidator of Gemini Arts Pvt. Ltd. & 5 Ors.  <b>WITH</b>	Mr. H Karthik Seshadri	Mr. Thriyambak J Kannan-R1 Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
21.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd. Vs. Sripriya Kumar Liquidator of Green Gardens Pvt. Ltd. & 4 Ors.  <b>WITH</b>	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubharanjani Ananth-R3, R5
22.	IA No. 533/2024 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No.521/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs K.Bharathi & 4 Ors.  <b>WITH</b>	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R. Sowmya R2- R4
23.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. H. Karthik Seshadri	Ms. Shubharanjani Ananth - R1 Mr. NP Vijaykumar R2
24.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors.  <b>WITH</b>	Mr. H. Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6
25.	IA No. 532/2024 (For Additional Docs) in Comp App (AT) (CH) (Ins) No.278/2022	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd.& Anr.  <b>WITH</b>	Mr. NP Vijaykumar	Ms. Subharanjani Ananth- R1

26.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. <b>WITH</b>	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
27.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023	Vanbey Holdings Pvt. Ltd. Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
28.	Comp App (AT) (CH) No. 66/2023	Ganesan Ashokan Vs Registrar of Companies & Anr.	Ms. Priyadharshini Natarajan	Mr. Avinash Krishnan Ravi- R1 Mr. Raj Jhabakh- R2
29.	IA No. 822/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 308/2024	Rajesh Chillale Liquidator, Kanakadhara Ventures Pvt. Ltd. Vs P. Venkateswara Rao & 14 Ors	Mr. VVSN Raju	Mr. Rahul Balaji- R12
30.	IA No. 1164/2024 (Delay in representation) in Comp App (AT) (CH) No. 78/2024 For Stay IA No. 1159 & 1161/2024 For Direction IA No. 1162/2024 For Exemption IA No. 1163/2024	Gireesh Sanghi Vs Sanghi Industries Ltd. & 19 Ors.	Mr. Yogesh Jagia	Mr. Sharad Sanghi- R3 R4
31.	IA No. 854/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 322/2024 For Stay IA No. 853/2024	Jammu And Kashmir Bank Ltd. Vs Subodh Kumar Agrawal, RP & Chairperson of Steering Committee of Golden Jubilee Hotels Pvt. Ltd.	Mr. VV Sivakumar	
32.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No.934/2024	Ahmed Buhari Erst. Director of Coastal Energen Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. <b>WITH</b>	Mr. Anant Merathia	Mr. T.Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC

33.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No.935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. <b>WITH</b>	Mr. Vishnu Mohan	Mr.T Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
34.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No.936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors.	Mr. Avinash Krishnan Ravi	Mr.T.Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	Comp App (AT) (CH) No. 35/2021 For Stay IA No. 463/2021	Anuragha Poultries & Breeders Pvt. Ltd. & 7 Ors Vs Raghav Krithik & 4 Ors.	Mr. AK Mysamy	Ms. GS.Dhana Lakshmi - R2
36.	Comp App (AT) (CH) (Ins) No. 247/2021 For Stay IA No. 518/2021	Chandran M E & 9 Ors. Vs Lissie Medical Institutions & Anr.	Mr. Sriram Venkatavaradan	Mr.Pradeep Joy-R1 Mr. Bijoy P Pulipra R2
37.	Comp App (AT) (CH) (Ins) No. 376/2022 For Stay IA No. 881, 882 & 883/2022 To Dispense with IA No.884/2022	Wahaca Trading Pvt Ltd Vs Shivdutt Bannanje & Anr.	Mr. Abishek Jenasenan	Mr. Anant Merathia R1 Mr. Thriyambak J Kannan- R2
38.	Comp App (AT) (CH) No. 109/2023	Gundapuneni Ranga Rao & 6 Ors. Vs Vijayasri Polymers Pvt. Ltd. & 15 Ors.	Mr.S Chidambaram, PCS	Mr. S Vikas Reddy R2 Mr. Vadlamani Seshagiri- R1-R11, R14-R16
39.	Comp App (AT) (CH) No. 114/2023 For Exemption IA No.1398/2023 For Stay IA No.1400/2023 For Interim Relief IA No.1399/2023	Sanghi Textiles Pvt. Ltd. Vs Sanghi Industries Pvt Ltd. & 17 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3
40.	Comp App (AT) (CH) (Ins) No. 72/2024	Employees Provident Fund Organization, Royapettah Vs CA S. Prabhu Liquidator of Abra Motors Pvt Ltd. <b>WITH</b>	Mr. MS Viswanathan	Ms. M Pavithra

41.	Comp App (AT) (CH) (Ins) No. 181/2024 For Exemption IA No.493/2024 For Stay IA No.492/2024	Employees Provident Fund Organization, Royapettah Vs CA S Prabhu Liquidator of Abra Motors Pvt. Ltd	Mr. MS Viswanathan	Ms. M Pavithra
42.	Comp App (AT) (CH) (Ins) No. 77/2024	ICICI Bank Ltd. Vs Compar Estates and Agencies Pvt. Ltd.	M/s. Shivakumar & Suresh	Mr.CV Shailandhran
43.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024	Enact Technologies Pvt. Ltd. Vs Mphasis Ltd. & 2 Ors.	Mr. Amir Bavani	Mr. PS Suman- R1
44.	Comp App (AT) (CH) (Ins) No.349/2024 For Stay IA No. 956/2024	P Venkateswara Rao & 4 Ors. Vs The Liquidator, Kanakadhara Ventures Pvt. Ltd. & 10 Ors.	Mr. Vikram Hegde	
45.	Comp App (AT) (CH) (Ins) No.350/2024 For Stay IA No. 958/2024	Veerabhadrapa Girish, Suspended Director of SL Residential Layout Pvt. Ltd. Vs Aditya H Chokshi Family Trust & Anr.	Mr. Pawan Jhabakh	Mr. I Divyang Majumdar, CA- R1

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46.	TA (AT) No. 267/2021 (Comp App (AT) No. 41/2020)	M.Gopal Vs Ganga Reddy & 2 Ors.	Mr. MVV Ramana	
47.	Comp App (AT) (CH) (Ins) No.196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Srinivasa Rao Idupulapati Erst Chief Promoter and Managing Director of ISR Infra Pvt. Ltd. Vs ISR Infra Pvt. Ltd. Rep by RP & Liquidator Pradeep Kumar Sravanam & Anr	Mr. P Elayaraj Kumar	Ms. JVL Bharathi R1 Ms. Ananda Gomathi R2
48.	Comp App (AT) (CH) No. 08/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors.	Mr. Manuel Anand	M/s Gupta & Ravi – R1-R3

49.	Comp App (AT) (CH) No. 60/2022 For Stay IA No. 683/2022	Able Automobiles Pvt. Ltd. & 4 Ors Vs Rekha Singhal & 2 Ors.	Mr. Judy James	Dr. KS Ravichandran- R1
50.	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Ranagswamy, RP of Regen Infrastructure and Service Pvt Ltd. Vs Regen O&M Services Ltd. & 3 Ors.	Mr. TK Bhaskar Mr. Mayan H Jain	Ms. J Parimalam-R2, R3
51.	Comp App (AT) (CH) No. 11/2023	S. Muralidharan Vs Registrar of Companies, Chennai & Anr.  <b>WITH</b>	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1 Mr. B Ramana Kumar- R2
52.	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies, Coimbatore & Anr.	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1
53.	Comp App (AT) (CH) (Ins) No. 196/2023	Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of OM Shakthi Renergies Ltd. & Anr.	Mr. Y Suryanarayana	Mr. VVSN Raju-R1 Mr. Amir Bavani R2
54.	Comp App (AT) (CH) (Ins) No. 41/2024 For Stay IA No. 125/2024 For Urgent listing IA No. 126/2024	Prashant Deshpande, Erst. Director & 2 Ors. Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 2 Ors.  <b>WITH</b>	Mr. Amir Bavani	Mr.T Deendhayalan R1
55.	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	Infokall Enterprise Solutions Limited, Rep by its Authorised Signatory, Ramnath Reddy Kristipati Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & Anr.	Ms. Rishika Kumar	Mr.T Deenadhayalan R1 R2

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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Chennai Bench

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